304	Written Answers to	[RAJYA SABHA]	Unstarred Questions		
1	2	3	4		
31.	Uttar Pradesh	57.1	75.2		
32.	Uttarakhand	33.1	23.8		
33.	West Bengal	54.9	44.1		
	Total	584.65	285.54		

⁽⁻⁾ Funds could not be released due to unspent balance available with State/ UT.

Reconstruction/strenghening of railway bridges

- 741. SHRI RAJMANI PATEL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railways have evolved any parameters for reconstruction / strengthening of railway bridges in the country;
 - (b) if so, the details thereof;
- (c) the funds allocated / earmarked for the said purpose in the current financial year, Zone-wise including the tribal areas of the country;
- (d) whether any inspections are carried out by Railways in this regard and if so, the details thereof; and
- (e) the steps taken / being taken by Railways for strengthening the railway bridges?

THE MINISTER RAILWAYS (SHRI PIYUSH GOYAL): (a) to (e) As on 01.04.2019, there are 1,50,746 Railway Bridges on Indian Railways' network. There is a well-established system of inspection of railway bridges in Indian Railways. All the bridges are inspected twice a year, one before the on set of monsoon and one detailed inspection after the monsoon by the designated officials. Repair/strengthening/rehabilitation/rebuilding of railway bridges is a continuous process and is undertaken whenever so warranted by their physical condition as ascertained during these inspections. As on 01.04.2019, a total of 4168 Bridges are sanctioned for repair / strengthening/rehabilitation/rebuilding. The data are maintained Zonal Railway wise

^{*} Proposal not submitted by UT.

and not area-wise. The Zone-wise, including tribal area, total ₹ 809.05 crore are allocated as under:-

Zonal	Central	Eastern	East	East	Nor	thern	North	North	Northeast
Railways			Central	Coas	t		Central	Eastern	Frontier
Fund	83.50	70.70	71.06	40.22	2 67	7.51	31.55	24.67	69.04
									allocated
									(₹ in crore)
Zonal	North	Southern	South	South	South	Sou	th Weste	ern Wes	t Total
Railways	Western	1	Central	Eastern	East	West	ern	Centr	ral
	Central								
Fund allocated	26.64	48.39	49.25	46.66	14.28	23.6	54 78.3	1 56.6	1 809.05
(₹ in crore))								

Lawsuits in High Courts and Supreme Court

- 742. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RAILWAYS be pleased to state:
- (a) the details of lawsuits Railways is facing in various High Courts and the Supreme Court as of 31st August, 2019 and the High Court-wise and Department-wise statistics of these cases that have been filed and since when;
- (b) the number of lawsuits that are filed by Government Departments/Government establishments or State Governments; and
- (c) whether Railways have evolved any structured mechanism to minimise the number of lawsuits being filed and if so, the details of the nature of the same and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Information is being collected and will be laid on the Table of the House.

Linking capitals of all North Eastern States by rail network

- 743. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is proposed to link all the capitals of North Eastern States by rail network;